

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
RAJYA SABHA
QUESTION NO 02.03.2010
ANSWERED ON
CENTRAL EMPLOYMENT GUARANTEE COUNCIL .

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SHRI SHREEGOPAL VYAS

Will the Minister of COAL HEALTH AND FAMILY WELFARE INFORMATION AND BROADCASTING RURAL DEVELOPMENT be pleased to state :-

- (a) whether any discussion was held in the meeting of Central Employment Guarantee Council in August, 2009 to include new works;
- (b) if so, the new works decided to be included; and
- (c) the time by when these will be implemented?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI PRADEEP JAIN `ADITYA`)

(a): Yes, Sir. In the meeting of Central Employment Guarantee Council held on 18th August, 2009, inclusion of new works as permissible activities under Mahatma Gandhi NREGA was discussed.

(b) & (c): Construction of Bharat Nirman Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level has been included as a permissible activity in para 1 of Schedule I of the Act vide Notification dated 11.11.2009.